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SLP(C)No. 16064 OF 2004
ITEM No.16

Court No.11

SECTION XII
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.16064/2004

(From the judgement and order dated 06/02/2004 in WP 26637/03
of The HIGH COURT OF MADRAS)

SECRETARY TO THE GOVT. & ANR.

Petitioner (s)

VERSUS

M. SENTHIL KUMAR

Respondent (s)

(With prayer for interim relief and office report)

Date : 04/10/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE C.K. THAKKER

For Petitioner (s)

Mr. Subramonium Prasad.,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Issue fresh notice to unserved respondent.
Dasti in addition is permitted.

(Shashi Sareen) (Vijay Aggarwal)
Court Master Court Master